

(a) whether Central Potato Research Institute which was established in Patna (Bihar) was shifted to Shimla (Himachal Pradesh) in 1956;

(b) if so, the reasons therefor;

(c) whether the said Institute is again proposed to be shifted from Shimla; and

(d) if so, where and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Breeding of new Potato varieties and breeder seed production was not possible at Patna.

(c) and (d). A team of experts appointed by the Indian Council of Agricultural Research to review the performance of the Central Potato Research Institute has recommended the shifting of its headquarters to a suitable location in the main potato growing area in plains. Government has not taken any decision on this recommendations.

[English]

#### **Civic Amenities to Migrants from Jammu and Kashmir**

10260. SHRIISHWARCHAUDHARY:  
SHRI CHIRANJI LAL  
SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether migrants from Kashmir staying at Bapu Dham Community Centre, New Delhi have not been provided with adequate civic amenities;

(b) if so, the facts in this regard and when these uprooted families would be provided these amenities; and

(c) the details of assistance provided to them by Delhi Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Kashmiri migrants at Bapu Dham Community Centre are provided with bathroom, toilets, Kitchen Space, and supply of electricity and water.

(c) Delhi Administration provides the migrants following assistance:

(i) One kitchen kit per family

(ii) Dry ration

(iii) Cash relief @ Rs. 125/- per person per month subject to a maximum of Rs. 500/- per family per month.

#### **Root-Wilt Disease in Coconut Trees**

10261. SHRI V. KRISHNA RAO:  
SHRI C.P. MUDALAGIRI-  
YAPPA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the root-wilt disease in the coconut trees has not yet been controlled;

(b) if so, the places especially in Karnataka where the coconut trees are still being affected by this disease; and

(c) the steps taken by Government to check this disease in Karnataka?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):  
(a) No effective remedial measures have

been evolved so far to control the root-wilt disease. However, the Indian Council of Agricultural Research (Central Plantation Crops Research Institute) has developed management practices and mixed farming practices to increase the yield and income of the farmers in the root-wilt affected gardens.

(b) Root-wilt disease is reported only from Kerala and Tamil Nadu. There is no incidence of root-wilt disease reported from Karnataka State.

(c) Does not arise.

**Persons arrested for running fake Housing Society for Defence Personnel**

10262. SHRI B.N. REDDY:  
SHRI SARJU PRASAD SA-  
ROJ:  
SHRI P.M. SAYEED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has recently hauled up some people running a fake housing society for defence personnel;

(b) if so, the persons arrested and their modus operandi; and

(c) the total amount collected by the fake society and the action taken to recover the amount and refund the same to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Two persons have been arrested in this case. They duped people by misrepresenting that their society was registered and has acquired land and would commence construction of houses. They asked the

members to deposit 10% of the cost of flats. A brochure priced at Rs. 100/- was also got printed by them.

(c) A sum of over Rs. 4 lakhs was collected by the fake society. The bank accounts of the fake society have been frozen. A case u/s 420/406/120-B IPC has been registered at Police Station Vasant Vihar, New Delhi.

**Fishing in Chilka Lake, Orissa**

10263. SHRI SIVAJIPATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the mouth of Chilka Lake to Bay of Bengal has been closed and it has affected fishing in the lake;

(b) whether Orissa Government has submitted a proposal to Union Government in this regard; and

(c) if so, the steps taken by Union Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Government of Orissa have not reported about the closure of the mouth of Chilka Lake to Bay of Bengal.

(b) No, Sir.

(c) Does not arise.

**IPS Officials in Karnataka**

10264. SHRI H.C. SRIKANTIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of IPS officers working in Karnataka State;